



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 213/2020 in
O.A. No. 4549/2014**

This the 23rd day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sohan Kumar,
S/o Sh. Phool Shankar,
R/o Abdul Navipur, Post Laxmi Nagar,
Distt. Mathura (UP).

... petitioner

(through Mr. Yogesh Sharma, Advocate)

Versus

1. Sh. Shailendran K. Singh,
The General Manager,
West Central Railway,
Headquarters, Jabalpur (MP).

2. Sh. Pankaj Sharma,
Divisional Railway Manager,
West Central Railway, Kota Division,
Kota (Raj.)

... Respondents

(through Mr. Satpal Singh with Ms. Neetu Mishra and Mr. V.S.R. Krishna, Advocates)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not implement the order dated 16.10.2019 passed in OA No. 4549/2014. The direction issued in the OA was to appoint an Inquiry Officer.

2. Today, it is represented by learned counsel for the applicant that the grievance of the applicant stands redressed. The CP is accordingly closed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/lg/jyoti/ankit/sd